

DIVISION BENCH

ITEM NO.163

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**Cont. A. No. 212/2018, CA No. 295/2018, CA No. 291/2018
Cont. A. No. 313/2018, CA No. 178/2019, CA No. 179/2019, CA No.
279/2019, Cont. A. No. 393/2019, IA No. 15/2022, IA No. 16/2022
IA No. 07/2024 IN CP No. 142/ALD/2017**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

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| NAME OF THE COMPANY | REV JOHN AUGUSTINE & ORS. V/S LUCKNOW DIOCESAN TRUST ASSOCIATION & ORS. |
| UNDER SECTION | 241/242 OF COMPANIES ACT 2013 |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 16th July, 2024.

-Sd-

(Court Officer)

09th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*